

(8)

Central Administrative Tribunal
Principal Bench
New Delhi

C.P. No.316/97

in

O.A.No.2439/96

This the 1st day of December, 1997.

HON^{BLE} DR. JOSE P. VERGHESE, VICE CHAIRMAN(J)

HON^{BLE} MR. N. SAHU, MEMBER(A).

1. Sh. Nand Kishore
S/o Sh. Jaswant Rai
R/o 413, Kashmiri Bagh
Kishanganj, Delhi
2. Salik Ram,
S/o Sh. Bahraichi,
R/o 338-C, Railway Colony,
Arya Nagar,
Ghaziabad, U.P.
3. Virender Kumar,
S/o Sh. Mangal Sain
R/o 383/3., East Azad Nagar,
Delhi.

.... Petitioners

(By Advocate Shri K.N.R. Pillai)

Versus

Shri K.K. Choudhary
Divisional Railway Manager,
Delhi Division
State Entry Road
New Delhi

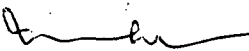
.... Respondent

(By Advocate Shri R.L. Dhawan)

ORDER (Oral)

By Hon^{ble} Dr. Jose P. Vergheese, VC(J).

It is stated by the petitioners that
the judgement complained against has been complied
with. The C.P. is disposed of accordingly. Notices
discharged.



(N. SAHU)
MEMBER(A)

BB.


(DR. JOSE P. VERGHESE)
VICE CHAIRMAN(J)